

*Demand/Consumption in Bihar*

Product	('000 MT)		
	1993-94	1994-95	1995-96
1. Urea	911.56	1015.81	1097.15
2. Amm. Sulphate	16.33	24.95	21.64
3. Calcium Amm. Nitrate	58.39	48.69	35.80
4. DAP	163.73	153.31	197.37
5. SSP	101.84	143.64	122.36
6. Rock Phosphate	—	0.08	—
7. Complexes	29.34	26.17	30.43
8. MOP	19.50	56.00	67.62

(b) to (d) Government does not propose to set up fertilizer plants in South Bihar or anywhere else. Investment in the fertilizer sector is open to entrepreneurs of all the sectors.

**Krishi Vigyan Kendras**

1636. SHRIMATI SHEELA GAUTAM :  
SHRI RAMESHWAR PATIDAR :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the State Governments have submitted proposals to set up Krishi Vigyan Kendras in all the districts of their respective States;

(b) if so, the details thereof, State-wise;

(c) the dates from which these proposals are pending for approval;

(d) the time by which these proposals are likely to be cleared;

(e) the number of Krishi Vigyan Kendras likely to be set up in each State during 1997-98, location-wise; and

(f) the names of places where Krishi Vigyan Kendras have been opened up during 1996-97 till date ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir. However, some letters of request have been received without detailed proposals.

(b) and (c) Information is given in Statement enclosed.

(d) and (e) The clearance of these requests and the number of KVKs likely to be set up in each state will depend upon the availability of additional financial resources. For this purpose a comprehensive proposal has been submitted to the Planning Commission for seeking additional financial resources.

(f) During 1996-97, following KVKs were approved :

1. Minicoy Island (Lakshadweep Island)
2. Barabanki (U.P.)
3. Darbhanga (Bihar)
4. Shekhpura (Bihar)

**Statement***Letters of Request Received from State Government*

S.No.	Proposal received from	Name of the district	Date of Receipt
1	2	3	4
1.	Shri J.H. Patel, Dy. Chief Minister, Govt. of Karnataka	Chitradurga (Karnataka)	18.04.95
2.	Shri Janki Balabh Patnayak, Chief Minister, Govt. of Orissa, Orissa	Bolangir (Orissa)	03.01.94
3.	Shri Digvijay Singh, Chief Minister, Madhya Pradesh Government	Bhind (MP) Shajapur(MP) Rajnandgaon (MP) Rewa (MP)	17.03.94 06.03.95 10.05.95 16.10.95
4.	Shri Subhash Yadav, Dy. Chief Minister, Bhopal, Madhya Pradesh	Morena (MP) Dhar(MP)	08.02.95 29.09.95
5.	Shri Beant Singh, Ex-Chief Minister of Punjab	Amritsar and Ludhiana (Punjab)	19.10.92

1	2	3	4
6.	Chief Minister, Govt. of Arunachal Pradesh	Lohit (Arunachal Pradesh)	02.08.94
7.	Shri Virbhadra Singh, Chief Minister, Himachal Pradesh	Lahaul Spiti and Solan (Himachal Pradesh)	02.04.96
8.	Gen. K.V. Krishna Rao, Governor, J & K	Udhampur, Kargil, Kupwara, Badgam, Doda and Rajouri (J & K)	04.11.93
9.	Shri Jyoti Basu, Chief Minister, West Bengal	Dinajpur (West Bengal)	09.12.93
10.	Shri Zachilhu, Minister, Agril. & Wasteland Development, Govt. of Nagaland	Tizitin Mon (Nagaland)	03.12.96

[English]

**Bodo Militancy**

1637. SHRI CHITTA BASU :  
SHRI BIR SINGH MAHATO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the growing Bodo Militancy;

(b) if so, the steps taken by the Government to meet the situation;

(c) the assessment of the Government and the prospects of the Bodo Accord;

(d) the steps proposed to be taken to salvage the accord;

(e) whether the Government are aware of the opposition from a section of people to the 'unified command' as introduced recently; and

(f) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) Army and Central Para Military forces have been deployed on the request of the State Government to keep the situation under control. The State Government have been asked to take special measures for protecting Railway property, Railway Stations etc.

(c) and (d) The Government has been making all possible efforts towards the implementation of Bodo Accord. BAC Act, 1993 has been enacted by the State Legislature

towards implementation of the Accord. This Act covers most of the points listed in the Accord.

The State Government is holding discussions with various Bodo Groups for resolving the outstanding issues.

(e) Yes, Sir.

(f) The Unified Headquarters has been formed to synergise and coordinate the counter insurgency operations conducted by Army, CPOs and State Armed Police in the State. The opposition is therefore, unjustified.

**Displaying of Photographs/Portraits of Leaders**

1638. SHRI SHANTILAL PARSOTAMDAS PATEL :  
SHRI RATILAL KALIDAS VERMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "HC circular on portraits sparks row" appearing in the 'Times of India', dated January 10, 1997;

(b) if so, whether the Government have issued any guidelines on the displaying of portraits/photographs of the leaders;

(c) if so, the details thereof; and

(d) if not, whether the Government propose to do the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) No, Sir.